THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-430/2011/ 5131 /A

From:-

Shri Robin Phukan, Registrar (Vigilance),

Gauhati High Court, Guwahati

To,

The Principal Accountant General, Assam, Beltola, Maidamgaon,

Guwahati

Dated Guwahati the 18th June, 2013

Subject:-

Assured Career Progression (ACP) Scheme and Functional Scale to

the Officer of the Assam Judicial Service

Reference:-

This Registry's letter NO.HC.VII-430/2011/6252/A dated 08.08.2012

Sir,

With reference to this Registry's letter cited above, I am directed to inform you that the date of joining in Grade-III, date of entitlement of ACP (1st Stage) and also date of entitlement of ACP (2nd Stage) in respect of the following Officer in Grade-III of the Assam Judicial Service for granting the benefit of Assured Career Progression (ACP) and Functional Scale in Grade-III of the Assam Judicial Service, vide letter under reference, was communicated wrongly due to oversight. The same has been corrected as below:-

SI. No.	Name and present designation of Officer	Date of entry in Grade-III	Date of entitlement of ACP (1st stage)	Date of entitlement of ACP (2 nd stage)	ACP granted
1.	Smti Bijay Lashmi Boruah, Sub- Divisional Judicial Magistrate (S), Morigaon	01.12.1997	01.12.2002	01.12.2007	1 st ACP only

You are, therefore, requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (ACP) and Functional Scale to the above Officer on the above corrected date and also issue necessary pay slip granting Assured Career Progression (ACP) and Functional Scale.

Yours faithfully,

REGISTRAR (VIGILANCE)

MEMO NO.HC.VII-430/2011/ 5132 - 5133 /A.

Dated 18.06.2013

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The System Analyst, Gauhati High Court, Guwahati with a request to upload in the Gauhati High Court Website.

REGISTRAR (VIGILANCE)